Annexure – 7

Name of the corporate debtor: Superchem Coatings Private Limited; Date of commencement of CIRP:07.12.2021; List of creditors as on: Pursuant to the claims received and updated as on30th December, 2021

List of operational creditors (Government dues)

(Amount in ₹)

| S | l. D | Details of Claimant | | | Details of claim | | Details of claim admitted | | | | | | Amount of | Amount | Amount | Amount of | Remarks, if |
|---|------|---------------------|-------|----------|------------------|---------|---------------------------|-----------|------------|------------|---------|-------------|------------|------------|----------|--------------|-------------|
| N | 0. | | | | received | | | | | | | | contingent | of any | of claim | claim under | any |
| | Dep | art (| Gover | Identifi | Date of | Amount | Amount | Nature of | Amount | Amount | Whether | % of voting | claim | mutual | not | verification | |
| | me | nt r | nment | cation | receipt | claimed | of claim | claim | covered by | covered by | related | share in | | dues, | admitted | | |
| | | | | No. | | | admitted | | Security | guarantee | party? | CoC, if | | that may | | | |
| | | | | | | | | | Interest | | | applicable | | be set-off | | | |
| | | | | | | | | NA | | | | | | | | | |
| | | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | | |